



**Honourable Shri Justice S. H. Kapadia**

***B.A. (Hons.) LL.B.***

**1991 - 2003**

Hon'ble Shri Justice Sarosh Homi Kapadia B. A. (Hons.) LL.B. ., was born on September 29, 1947. He was enrolled as an Advocate with the Bar Council of Maharashtra on September 12, 1974 and practiced on Writ petitions in the Original Side relating to Law Revenue, Urban Land Ceiling, Bombay Municipal Corporation Act etc., Industrial and Labour Laws, Detention matters and Service matters. He worked as Counsel for the Central Government in the Income-Tax. He was appointed as an Additional Judge of the Bombay High Court on October 8, 1991 and appointed as a permanent Judge of that High Court on March 23, 1993. He was appointed the Chief Justice of the Uttaranchal High Court on August 5, 2003. He was appointed as a Judge of the Supreme Court of India on December 18, 2003. On 12 May 2010 he was sworn in as the Chief Justice of India. He retired on September 28, 2012